

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5394
ANSWERED ON:27.04.2015
MEETINGS IN RAILWAY ZONES
Yadav Shri Laxmi Narayan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have fixed any criteria for annual meeting of high- level officers with the people's representatives in divisional railway zones in the country;
- (b) if so, the details thereof;
- (c) whether the Railways have fixed any responsibility on non-compliance of the decisions taken in the said meetings;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Railways against the guilty officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b): Yes, Madam. All Zonal Railways have been advised to hold regular meetings with Members of Parliament at least twice a year at the level of General Managers of Zonal Railways and Divisional Railway Managers so that relevant problems /issues pertaining to the Zone/ Divisions are discussed and satisfactorily resolved. In addition, instructions have been issued on 26.03.2015 that a Divisional Committee be formed in each Zonal Railway comprising MPs representing constituencies of all Divisions under the area of the zone to provide a platform to satisfy local aspirations.
- (c) & (d): The request received from Hon'ble Members of Parliament are taken as valuable inputs for planning and are complied with wherever found feasible. All out efforts are made to ensure that local issues/problems discussed during the meeting are sorted out.
- (e): Does not arise.